


**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCA/94/CAA/2017
NAME OF THE TRANSFEROR : DALMIA CEMENT (BHARAT) LTD & ADHUNIK
CEMENT LTD
NAME OF THE TRANSFERRE : ADHUNIK MSP CEMENT ASAM LTD
UNDER SECTION : 230**

S.No.	Name (in Capital)	Represented by	Signature
1.	VISHNU MOHAN	For Petitioner	

ORDER

Counsel for petitioner present and sought time for making submissions in regard to the meeting of the unsecured creditors. Time extended at request. Put up on 28.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)